



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 18.05.2026

**NOTICE**

Please take notice that the matters listed in the **Court – III at 10:30 AM & 12:00 Noon on 18.05.2026** will now be taken up at **02:00 PM**.

Further, please take notice that the bench notified for the **Court – III on 18.05.2026** is re-constituted. Composition of the re-constituted Bench shall be as under.

**Court – III (02:00 PM)**

- 1. Hon'ble Mr. Justice Mohammad Faiz Alam Khan, Member (Judicial)**
- 2. Hon'ble Mr. Arun Baroka, Member (Technical)**
- 3. Hon'ble Mr. Indevar Pandey, Member (Technical)**

By order of Hon'ble Chairperson  
-Sd/-  
Registrar